

1	2	3	4
Outer	842	1031	77
East	798	1042	40
North-East	788	771	41
South	1553	2027	141
South-East	865	940	46
South-West	812	930	43
West	801	860	62
New Delhi	94	82	10
Railways	21	31	1
Metro	32	21	2
IGI Airport	16	18	1
Special Cell	0	1	0
Crime Branch	2	2	0
Economic Offence Wing (EOW)	2	6	0
SPU(W&C)	0	0	0
TOTAL	7859	9061	552

Increase in crimes against children

726. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there is sharp increase in crimes against children in the country;

(b) if so, the details thereof along with reasons therefor;

(c) whether it is proposed to open up some centres for better counselling of children to address the menace; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As per information provided

by the National Crime Records Bureau (NCRB), a total of 38,172, 58,224 and 89,423 cases were reported under crime against children during the year 2012, 2013 and 2014 respectively, showing a rising trend. State/UT wise cases reported, cases charge sheeted, cases convicted, cases conviction rate, persons arrested, persons charge sheeted and persons convicted under crime against children are given in Statement (*See below*).

(c) and (d) The Juvenile Justice (Care and Protection of Children) Act, 2015 is primary legislation which provides for rehabilitation and social integration of 'children in need of care and protection' (CNCP) through non-institutional care by adoption & foster care, and through institutional care in various types of Child Care Institutions like Children's Homes, Observation Homes etc. Child in need of care and protection *inter-alia* include orphan, abandoned, missing and surrendered children. For the better implementation of JJ act, Ministry of Women & child Development is implementing a comprehensive Centrally Sponsored Scheme from the financial year 2009-10 onward namely, Integrated child Protection Scheme (ICPS), under which financial assistance is provided, *inter-alia*, to State Governments/UT Administrations for setting up and maintenance of the above mentioned institutions.

Under ICPS, 1448 various types of homes such as Children's Homes, Shelter Homes, Observations Homes and Special Homes for children have been set up so far. For family based non-institutional care, 313 Specialised Adoption Agencies are supported under the Scheme, sponsorship is provided for strengthening of families to encourage retention of children, and to facilitate foster care, financial and hand holding support is provided to relatives to take care of children without parental support. Emergency outreach service is also provided through a 24 hour dedicated phone helpline 1098 for children in crisis. Even, open Shelters are community based safe spaces for children in need in urban and semi-urban areas. 318 Open Shelters have been set-up across the country so far.

The States/UTs have established - thirty four State Child Protection Society (SCPS), 640 District Child Protection Units (DCPU), 644 Child Welfare Committees (CWC), 647 Juvenile Justice Board (JJB).

As per the seventh schedule to the Constitution of India 'Police' and Public Order are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations.

Statement

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted(PCV) under total crime committed against children during 2012-14

Sl. No.	State/UT	2012						2013						2014					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1.	Andhra Pradesh	2274	1937	142	2387	2470	214	2576	1947	115	2838	2353	167	2059	1284	54	2459	1799	59
2.	Arunachal Pradesh	39	25	2	39	24	2	82	51	0	72	53	0	134	82	1	124	105	1
3.	Assam	392	237	2	391	236	2	518	336	14	514	345	14	1385	571	23	1487	577	23
4.	Bihar	2894	1386	94	2319	2466	133	1580	1330	117	2025	2460	177	2255	1372	60	2406	1862	74
5.	Chhattisgarh	1881	1820	531	2059	2057	593	3737	2497	464	2637	2603	595	4358	3217	613	3911	3990	780
6.	Goa	122	66	1	125	87	1	270	101	3	222	123	5	330	155	5	256	228	10
7.	Gujarat	1327	1058	63	1563	1559	94	2076	1512	55	2185	2048	73	3219	2192	38	3211	3140	54
8.	Haryana	1015	653	35	1101	1091	37	1640	955	123	1357	1331	147	2540	1434	220	2046	1953	285
9.	Himachal Pradesh	266	202	26	285	261	42	428	270	47	397	392	42	467	255	31	404	368	39
10.	Jammu and Kashmir	40	29	1	44	44	1	75	55	2	88	88	2	211	97	2	190	133	2

11.	Jharkhand	113	91	2	113	101	2	129	64	8	89	99	13	423	529	144	509	659	151	Written Answers to [2 March, 2016]
12.	Karnataka	875	372	28	607	541	27	1353	663	28	1087	962	29	3416	1983	66	3449	2697	87	
13.	Kerala	1324	1158	76	1582	1438	101	1877	1421	96	2008	1660	96	2391	2028	115	2714	2658	131	
14.	Madhya Pradesh	5168	5017	940	7136	7200	1299	8247	6400	1366	8661	8603	1867	15085	10278	1897	14122	13903	2586	
15.	Maharashtra	3456	2764	113	4185	4067	143	6410	4255	119	6805	6015	159	8115	5487	210	8338	7391	236	
16.	Manipur	104	2	0	33	2	0	123	4	0	10	2	1	137	15	0	56	8	0	
17.	Meghalaya	91	26	2	90	31	2	183	117	7	133	119	8	213	160	7	183	165	7	
18.	Mizoram	95	88	40	93	89	39	78	57	29	74	56	34	178	139	49	153	113	50	
19.	Nagaland	13	23	16	12	33	33	8	5	12	12	5	8	25	12	5	45	36	24	
20.	Odisha	418	371	13	489	472	21	1123	759	31	1005	980	34	2196	1363	29	1850	1728	31	
21.	Punjab	877	420	102	717	596	132	1336	726	272	1149	842	314	1762	862	186	1683	1183	223	Unstarred Questions 237
22.	Rajasthan	1807	949	254	1248	1213	354	2888	1483	240	1961	1952	476	3880	2067	290	2660	2620	374	
23.	Sikkim	30	52	18	30	23	46	39	39	66	68	76	68	93	66	20	83	66	3	
24.	Tamil Nadu	1036	570	74	1105	840	104	1188	821	164	1475	1207	189	2354	1710	614	2711	2222	662	
25.	Telangana													1930	1229	79	3277	2521	108	
26.	Tripura	20	46	7	22	62	20	100	103	8	150	133	13	369	243	17	335	306	24	
27.	Uttar Pradesh	6033	4518	1046	11470	8120	1772	9857	6952	1177	19286	12407	1943	14835	11769	1427	26019	19869	2544	

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
28.	Uttarakhand	122	89	40	118	112	49	232	116	42	173	155	73	489	292	39	362	367	46
29.	West Bengal	11706	1121	18	1259	965	22	2530	1306	17	1800	1742	25	4909	3238	36	5266	3787	36
30.	Andaman and Nicobar Islands	28	26	1	33	32	1	54	71	6	51	83	6	50	31	10	57	37	13
31.	Chandigarh	96	55	17	56	56	23	213	75	28	109	79	29	208	114	45	134	148	51
32.	Dadra and Nagar Haveli	8	9	3	14	15	4	14	6	1	6	6	3	11	5	0	7	6	0
33.	Daman and Diu	8	8	1	9	14	1	14	5	0	5	5	0	7	4	1	6	4	1
34.	Delhi UT	4462	912	318	1351	1198	390	7199	1436	259	2037	1926	360	9350	2411	310	2909	2643	368
35.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	3	3	0
36.	Puducherry	32	22	6	32	26	6	47	16	0	22	23	0	38	29	0	35	38	0
Total UT(S)		4634	1032	346	1495	1341	425	7541	1609	294	2230	2122	398	9665	2595	366	3151	2879	433
TOTAL (ALL INDIA)		38172	26122	4032	42117	37541	5710	58224	35954	4916	60511	50933	6970	89423	56724	6643	3460	79333	9083

Source: Crime in India

Note: Disposal of cases/persons may include cases/persons of previous years also.